

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/45(CHE)/2024
Name of Petitioner : M.Ct. P. Muthiah
& Vs
Name of Respondent : Sivagami Holdings Pvt Ltd and 3Others
Section : Sec 241-242 of CA, 2013

ORDER

Present: Mr. Arun C Mohan, Ld. Counsel for Petitioner.
R1 is the company.
Mr. Prithvi Raj, Ld. Counsel for R2 & R4.
Mr. C.V.Shailandhran, Ld. Counsel for R3.

Reply not filed by the Respondents. Copy of the Petition be served afresh on the mail of the Counsel for the Respondents.

Reply/counter be filed within two weeks.

Rejoinder, if any, be filed within two weeks thereafter.

List the Petition for hearing on **21.08.2024 (physical hearing)**.

Pleadings be completed before the date filed.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)